

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 148

IA(COMPANIES.ACT)/18(CH)2023
And
CP No. 44/Chd/Hry/2023

IN THE MATTER OF:

Satish Kumar and anr.

...

Petitioners

Versus

Shree Mahalakshmi Strips Ltd. & anr.

...

Respondents

Under Section: 241-242, 151, CA 2013

Rule: 11, NCLT Rules 2016

Order delivered on 26.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 05.07.2024.

Sd/-
Court Officer